

Declaration of Assets and Liabilities

Years 2024-2025

ABHISHEK KUMAR, son of **SRI KAPILESHWAR RAM**

aged 33 years, belonging to **ASSISTANT SECTION OFFICER** service and presently working as **BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT, PATNA** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants* :

A. Details of movable assets

(Assets in joint name Indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouses Name (s) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|--|--|------------------|------------------|-----------------------|
| | | | SIMPY SAURAV | ARNAB | AASHI | |
| (viii) | Cash | 10,000/- | | | | |
| (ix) | Deposits in Banks, Financial Institutions and Non-Banking Financial Companies | SBI, BIHAR VIDHAN MANDAL, PATNA SAVING ACCOUNT - RS. 50,000/- | Nil | Nil | Nil | Nil |
| (x) | Bonds, Debentures and Shares in companies | Nil | Nil | Nil | Nil | Nil |
| (xi) | Other financial Institutions, NSS, Postal Savings, LIC Policies, etc. | LIC - ANNUAL -42790/- | Nil | Nil | Nil | Nil |
| (xii) | Motor Vehicles (details of make, etc.) | 4 WHEELER- BR01CV3906 | Nil | Nil | Nil | Nil |
| (xiii) | Jewellery (give details of weight and value) | | GOLD 120 GRAMS SILVER- 80 GRAMS | Nil | Nil | Nil |
| (xiv) | Other assets, such as values of claims/Interests | TV | Nil | Nil | Nil | Nil |

Note :- Values of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed Companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Abhishek Kumar
11/2/2025

B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

| Sr. No. | Description | Self | Spouses Name (s) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc.Name |
|---------|---|------|------------------|------------------|------------------|----------------------|
| (vi) | Agriculture Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value | Nil | Nil | Nil | Nil | Nil |
| (vii) | Non-Agriculture Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value | Nil | Nil | Nil | Nil | Nil |
| (viii) | Buildings (Commercial and residential) - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value | Nil | Nil | Nil | Nil | Nil |
| (ix) | Houses / Apartments, etc. - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value | Nil | Nil | Nil | Nil | Nil |
| (x) | Others (such as interest in property) | Nil | Nil | Nil | Nil | Nil |

(2) I give herein below the details the details of my liabilities / overdues to public financial institutions and government dues :-

[Note : Please give separate details for each item]

| Sr. No. | Description | Name & address of Bank / financial Institutions(s) / Department (s) | Amount outstanding as on |
|---------|--|---|--------------------------|
| (c) | (i) Loans from Banks | LIC HOUSING FINANCE | 45,00,000/- |
| | (ii) Loans from financial institutions | Nil | Nil |
| | (iii) Government Dues : (a) dues to departments dealing with government accommodation | Nil | Nil |
| | (b) dues to departments dealing with supply of water | Nil | Nil |
| | (c) dues to departments dealing with supply of electricity | Nil | Nil |

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| | | | |
|-----|---|-----|-----|
| | (d) dues to departments dealing with telephones | Nil | Nil |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | Nil | Nil |
| | (f) Other dues, If any | Nil | Nil |
| (d) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return field. Give also permanent Account Number (PAN)] | Nil | Nil |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return field.] | Nil | Nil |
| | (iii) Sales Tax [Only in case of proprietary business] | Nil | Nil |
| | (iv) Property Tax | Nil | Nil |

c. Personal Detail

GPF/CPF/PRAN No. :- **110084651411**

Gender :- **M** (M/F)

Date of Birth :- **0 5 1 2 1 9 9 1** (DD/MM/YYYY)

Class/Group :- **B** (A/B/C)

Cadre :- **ASSISTANT SECTION OFFICER, BIHAR VIDHAN SABHA, PATNA**

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- **PATNA**

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature : **Abhishek Kumar**

Name of Employee : **ABHISHEK KUMAR**

Place : **PATNA**

Designation : **ASSISTANT SECTION OFFICER**

Date : **11/2/2025**

Department : **BIHAR VIDHAN SABHA, PATNA**

Note : Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.